

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

STARRED QUESTION NO:37  
ANSWERED ON:06.12.2013  
PANCHAYATI RAJ INSTITUTIONS  
Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the parameters framed by the Government to analyse the functioning of Panchayati Raj Institutions (PRIs);
- (b) whether the Government has received a number of proposals from various States/ UTs including Maharashtra for release of funds under the Panchayati Raj System during each of the last three years and the current year and if so, the details thereof and the action taken by the Government thereon, State/UT- wise;
- (c) whether the Government proposes to increase the funds provided to the PRIs with a view to improving their functioning;
- (d) if so, the details thereof along with the funds provided/ released to PRIs and its utilisation during the said period; and
- (e) the major constraints in effective functioning of PRIs and the steps taken/ being taken by the Government to address the same?

**Answer**

MINISTER OF PANCHAYATI RAJ  
(SHRI V. KISHORE CHANDRA DEO)

(a) to (e); A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (e) of the reply to the Lok Sabha Starred Question No. 37 for 06.12.2013

- (a) Ministry of Panchayati Raj (MoPR), has developed, in collaboration with State Governments, model indicators, questionnaire and marking scheme to analyse the functioning of Panchayati Raj Institutions (PRIs). As the assessment of PRIs needs to be State specific, these model indicators, questionnaire and marking scheme have been adapted appropriately by the States/UTs in their context. These parameters include Panchayat functioning, manpower, planning and budget formulation, income generation, performance, accountability and transparency.
- (b) Proposals have been received from States/ UTs for funds under various schemes of MoPR. The details of State-wise releases made under three major, schemes namely Backward Regions Grant Fund (BRGF) , Rashtriya Gram Swaraj Yojana (RGSY) (now subsumed in a newly launched Centrally Sponsored Scheme Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA ) and RGPSA are at Annex-I, II and III respectively.
- (c) & (d) The funding to States to strengthen Panchayats has increased substantially in the Twelfth Plan as a new scheme, RGPSA has been approved.
- (e) Inadequate devolution of powers and limited capacity are major constraints in the functioning of Panchayats. The scheme of RGPSA promotes devolution of powers and provides funds to enhance the capacity of Panchayats. Devolution is also incentivised through PEAIS awards.